

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.108  
Appeal/7(AHM)2021

**Proceedings under Section 58 r.w 59 of Co.Act,2013**

**IN THE MATTER OF:**

Bharat Vijaybhai Bhatt

.....Applicant

V/s

Flowchem Emgineering Pvt Ltd

.....Respondent

**Order delivered on: 07/09/2023**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant

:

For the Respondent

: Mr. Prashan Patel, Adv.

**ORDER**

None appears for the applicant.

However, in the interest of justice, re-list on 12.10.2023 for hearing / dismissal.

-SD-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-SD-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**